

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TAG OFFSHORE LIMITED

1.	NAME OF CORPORATE DEBTOR	Tag Offshore Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	21 st March 2003
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	ROC – Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U63090MH2003PLC139657
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Unit No.B 002-Gr. Flr, Everest Nivara Infotech Park Plot No. D-3, TTC Industrial Area, Turbhe, MIDC Navi Mumbai Thane MH 400705 IN
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	25 th September 2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	26 th Sept 2019 uploaded and available in NCLT website on afternoon of 30 th September 2019
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sudip Bhattacharya Liquidator for Tag Offshore Limited IP Registration Number: IBBI/IPA003/IPN00080/2017-18/10703 903 Queensgate , Hiranandani Estate, Thenae-west-400 607 Email id- resolutionsudip@gmail.com Project specific address Duff & Phelps India Pvt. Ltd, 14th floor, Raheja Tower, Bandra Kurla Complex, Bandra (East) Mumbai 400 051. Email: liquidator.tagoffshore@duffandphelps.com
9.	LAST DATE FOR SUBMISSION OF CLAIMS	26 th October 2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai has ordered the commencement of liquidation of the Tag Offshore Limited on 26th September 2019.

The stakeholders of Tag Offshore Limited are hereby called upon to submit a proof of their claims, on or before 26th October 2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Sudip Bhattacharya

Name and Signature of the Liquidator:

Date and Place: Mumbai, October 4, 2019

